

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER


The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. A/PA	From	To
1.	Sh. Sunil Dutt Sharma EC : 13709	PA posted in the Personal Office of the Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. <i>(In diverted capacity)</i>
2.	Sh. Sadique Mohd. EC : 3360	Sr. PA in the Vacant Court of Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. <i>(In diverted capacity)</i>
3.	Ms. Deepika Kandpal EC : 3270	Sr. PA in the Vacant Court of District Judge (Commercial Court)-02, New Delhi District, Patiala House Courts, New Delhi.	Sr. PA in the Court of Sh. Gurvinder Pal Singh, Principal Judge, Family Courts, North-West, Rohini, Delhi. <i>(In diverted capacity)</i>

Note :

(1). All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

(2). Non-compliance of the transfer / posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI
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No. 39341-371 /Admn-I/P & T/HQs/2023

Dated, Delhi the 9 MAY 2023

Copy forwarded for information and necessary action to: -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
4. The Ld. Officer In-Charge/DDO, Accounts Branch, Central/New Delhi, Delhi/New Delhi.
5. The Personal Office of the undersigned.
6. The Officers and Officials concerned.
7. The Sr. A. O.(Judl.)/A. O.(Judl.)/Branch In-Charges, Central/New Delhi/Family Courts (HQs), Delhi/New Delhi.
8. The Dealing Official, Personal File, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
11. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
12. The Web-Site Committee, Tis Hazari Courts, Delhi.


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